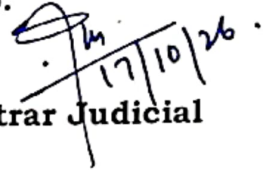


HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU

NOTICE

It is for the information of all concerned that cases, annexed herewith as "Annexure -X", have been preponed / listed on scheduled dates, as per roster, before the Division Bench at Ladakh on 21.10.2026.

Dated this the 17th day of October, 2026.


Registrar Judicial

Copy to :

All concerned.

THE HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT LADAKH

REGULAR CAUSE LIST FOR WEDNESDAY(21/10/2026)

BENCH NO.:DB-I

COURT NO.: 1

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SANJAY PARIHAR

(1ST HALF)

ADMISSION/ORDERSa) BEFORE NOTICE MATTERS

b) AFTER NOTICE MATTERS

- | | | | |
|---|--|--|---|
| 1 | LPA 165/2025
CM(1078/2026)
CM(5273/2025) | GARG AND GARG CO TH AVINASH
KUMAR(SENIOR CITIZEN)
Vs UT OF LADAKH TH PRINCIPAL
SECRETARY PUBLIC WORKS
DEPARTMENT LEH AND OTHERS | FARHAN MIRZA FOR PET.
VISHAL SHARMA FOR RES.

EISHAAN DADHICHI FOR RES |
| 2 | LPA 168/2026
CM(6509/2026) | KUNZANG DOLMA AND
OTHERS(SENIOR CITIZEN)
Vs UNION OF INDIA TH SECRETARY
HOUSING AND URBAN AFFAIRS AND
OTHERS | VISHAL SHARMA FOR RES.

IN PERSON FOR PET
GAURAV DESHRAJ FOR PET |
| 3 | WP(C) 1425/2026
CM(3170/2026) | JAMMU AND KASHMIR BANK LTD TH
PEERZADA UMER AMIN AND ANOTHER
Vs UNION OF INDIA TH SECRETARY
MINISTRY OF FINANCE DEPTT OF
REVENUE GOVT OF INDIA AND
OTHERS | IMAN ABDUL MUIZZ FOR PET.
DHEERAJ NANDA FOR RES. |
| 4 | WP(C) 2073/2026
CM(4492/2026) | UT OF J AND K TH COMMISSIONER
SECRETARY TO GOVT PUBLIC WORKS
DEPARTMENT JAMMU
Vs TASHI NAMGIAL | RAVINDER GUPTA FOR PET.

RAVINDER GUPTA FOR PET
C S AZAD FOR RES |
| 5 | WP(C) 2425/2026 | TASHI NAMGAL
Vs UT OF LADAKH TH.
COMMISSIONER SECRETARY
EDUCATION DEPARTMENT, LEH AND
OTHERS | DHRUV PANT FOR PET.
VISHAL SHARMA FOR RES. |

SECRETARY DLSA, KARGIL